NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 145(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: M/s. Earthwise Hospitality and Entertainment holdings Pvt. Ltd. & Ors.

Vs.

M/s. The Comedy Store Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAME	DES	IGNATION	REPRESENTATION	SIGNATURE
1.	KUMARM	IHIR	Adv.	Respondent No 1.	Muli
	Alishan	1		Adv for Petitiones	Sauxash.

ORDER

On the request made by learned Counsel for the Respondent, the matter is fixed for arguments on 19th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 14.9.2016